

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.218  
CP/19(AHM)2022

**Proceedings under Section 73(4) & 76(2) of Co.Act,2013**

**IN THE MATTER OF:**

Muljibhai Karamshibhai Patel & Anr  
V/s  
Aditya Ultra Steel Ltd

.....Applicant

.....Respondent

**Order delivered on: 18/10/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Chetan Patel, PCS  
For the Respondent : Ms. Gauri sethi, Adv. for Mr. Ravi Pahwa, Adv.

**ORDER**

It is stated that rejoinder has been filed and also placed on record.

Re-list on 14.12.2023.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**